

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR
BENCH, JABALPUR

Original Application No. 63 of 2005

Jabalpur, this the 5th day of April, 2006

Hon'ble Shri Justice M.A. Khan, Vice Chairman
Hon'ble Dr. G.C. Srivastava, Vice Chairman

Surendra Narayan Sharma,
S/o. Shri Ramlalji Sharma,
Date of birth 24.12.1951, Designation :
Deputy Secretary, Social Justice
Department, Mantralaya, R/o. F-90/43,
Tulsi Nagar, Bhopal (MP).

Applicant

(By Advocate – Shri S. Paul)

V e r s u s

1. Union Public Service Commission,
Through its Secretary, Dhoulpur House,
Lodhi Road, New Delhi.

2. Union of India, Through its
Secretary, Ministry of Personnel,
Public Grievances & Pension,
(Department of Personnel & Training),
North Block, New Delhi.

3. State of Madhya Pradesh,
Through its Principal Secretary,
General Administration Department,
Mantralaya, Bhopal.

Respondents

(By Advocate – Shri S.P. Singh for respondent No. 1, Shri S.A.
Dharmadhikari for respondent No. 2 and none for
other respondents)

O R D E R (Oral)

By Justice M.A. Khan, Vice Chairman –

The learned counsel for the applicant has submitted that as per the instructions of the applicant the respondents have already granted the relief to the applicant, as prayed for in the present OA, and the

present OA may be disposed of as having become infructuous. Accordingly, the present OA is dismissed as having become infructuous. Parties to bear their own costs.

G.C. Srivastava
(Dr. G.C. Srivastava)
Vice Chairman

M.A. Khan
(M.A. Khan)
Vice Chairman

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पूर्णांकन सं. ओ/व्या..... जबलपुर, दि.....
प्रतिलिपि..... दि.....
(1) सदिग. जा..... जबलपुर
(2) चंद्रमा. श्री..... काउंसल
(3) धर्मवी. श्री..... काउंसल
(4) उमेशला. श्री..... काउंसल
सूचना एवं आवश्यक संपर्कीय सु
उप रजिस्टर
65/11

J. P. Singh DV 2038
S. D. Dhamne DV 2038
J. N. J. Yadav DV 2038
J. N. J. Yadav DV 2038

FCG
24.4.06